

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 30

Restoration Appl. 2/2023  
In  
CP No. 36/ND/2014  
RTCPNo.196/Chd/Hry/2017  
(Disposed of)

**IN THE MATTER OF:**

Shri. Sumit Dhir

...Petitioner

Vs.

SK Habitare Homes India Pvt. Ltd. ors

...Respondents

**Under Section:** 397-398 CA, 1956 R11, NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to  
31.05.2024.

-sd-  
Court Officer

March 22, 2024  
SM